

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 15.02.2021

Sl No	Cr/IMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	826/2021	Raisha @ Suriya Prakash, S/o.Somasundaram	2138/ 2020	Annanagar	302 IPC	11.12.2020	G.Senthamilselvan 9842155655
2	949/2021	Veeran@Balakrishnan S/o.Mookaiyan	170/ 2021	Prohibition Enforcement Wing, Madurai City	4(1)(aaa), 4(1-A) TNP Act, Transport Act and 468,471,420, 320 of IPC	20.01.2021	P.Pethurajesh 7904019826
3	734/2021	A.Nagarajan, S/o. Arumugam	170 / 2021	PEW P.S Madurai.	4(1)(aaa), 4(1) (A) of TNP Act r/w. 7 of TNRS Rules r/w. 468, 471, 420 and 328 IPC	AB	R.Shankar Ganesh 9787070055
4	896/2021	Kayathiri W/o.Rajkumar	170/ 2021	PEW- Madurai City P.S	4(1)(aaa), 4(1-A) of TNP, 7 of Rectified Sprit Rules 2000, 468,471,420, 328, of IPC and Transport Act	AB	K.M.Vivekananthan 9362628292
5	995/2021	Suresh @ Vignesh or Kajol, S/o.Balasanmugam	4/ 2021	M.Chatrapatti	394 397 IPC	25.01.2021	A.K.Azagarsami 9842156062

6	1184/2021	Karthick @ Kili Karthick S/o Neelamegam	4/ 2021	Chathira patti	394,397 of IPC	12.1.2021	S.Arumugam
7	1071/2021	Jeyachandran, S/o. Ganesan	2706/ 2021	Sellur P.S	302 and 307 IPC	18.12.2020	S.Sivapandi 9443907290
8	1181/2021	Jingli @ Vijay S/o. Sankar	2442/ 2020	Sellur	341,392,397 and 506(ii) of IPC	24.10.2020	G.Guru Rajasekar
9	1182/2021	Muniswaran @ Kathadi Muniswaran S/o. Pandi @ Kathadi Pandi	21/ 2021	Avaniya puram	294(b),342,324, 452, 307 and 506(ii) of IPC	25.1.2021	G.Guru Rajasekar
10	1183/2021	M.Samynathan S/o. Muthuchamy	8/ 2021	NagamalaiP udukottai	294(b),307 @ 302 of IPC	10.1.2021	C.Kannan
11	1185/2021	Ananthakumar S/o Philipkumar	142/2 021	Karimedu P.S.	294(b),387,506 (ii) of IPC and 25(1A) of Arms Act	3.2.2021	M.Alexsandar Devanesam

12	1187/2021	1)Ranjithkumar, S/o Pandi 2) Ranjithkumar S/o. Rengarajan	142/2021	Karimedu	294(b),387, 506(ii) of IPC and 25(1A) Arms Act	5.2.2021	K.Manikandan
13	1186/2021	Mohamed Igbal @ Senthil Kumar S/o Nagarajan	971/2020	Thideer Nagar	153(A),153(B), 505(i) (b),505(1)(c), 505(2) of IPC and Sec. 31(1) (b) of Unlawful Activities Prevention Act	2.12.2020	A.Syed Abdul Kathar
14	1188/2021	1)Sasikumar S/o. Paun Raj 2)Dinesh S/o. Murugan	89/2021	Sellur	392 r/w 397, 506(ii) of IPC and 83(2) JJ Act	24.1.2021	M.Ponaravindh
15	1189/2021	1)packiyaraj S/o Baskar 2) Arun S/o Selvam	1066/2020	Keelavalavu	174 of CrPC @ 306 of IPC	19.1.2021	V.A. Dhana Aravindha Balaji
16	1193/2021	Manimozhi W/o. Thangadurai	1066/2020	Keelavalavu	174 of Crpc @ 306 of IPC	AB	V.A.Dhana Aravindha Balaji

ANTICIPATORY BAIL PETITIONS

17	1406/2020	Sridhar S/o.Samiappan	84/ 2020	S.S. Colony	420	AB IB 6.5.2020	R.Ganesan 6381966116
18	1704/2020	1. N.Rajendramoorthy 2. K.YamunaDevi, W/o.Kesavan 3. Daisy Rani, W/o.Bharathidasan 4. R.Dhanasekari, W/o.Rajendramoorthi	04/ 2020	AWPS Melur	498(A) 294(b) 323 506(i) and 4 of TNPWH Act	AB Interim AB granted on 24.03.2020	V.Ganesan 9976959149
19	2301/2020	1.Dr.V.Ayothi, S/o.Venkatasamy 2. A.Sagunthak, W/o.V.Ayothi 3. Dr.V.A.Aravind, S/o.V.Ayothi	4/202 0	Thirumangal am AWPS	498(A) 406 420 of ipc and Sec.4 of DP Act	AB IB 8.5.2020	S.Abubakeer Sidhic 9677278439
20	5589/2020	1.R.Muruganantham S/o.M.Raja 2.M.Raja S/o. R.Mookan	41/ 2020	AWPS Tallakulam	498(A),406 & 506(i) IPC	AB Interim AB granted on 30.11.2020	Moovendran 9842251493
21	694/2021	Shanmugam @ Jhonathan, S/o.Ramakrishnan	31/20 20	AWPS Madurai South	376 420 and 506(ii) of IPC r/w Sec.67 of Information and Technology Act	AB	N.S.Nagendran 9360013331

22	897/2021	O.Naveen S/o.Ongidevan	15/ 2016	Kadupatti P.S	147,148, 341,332, 307 IPC	AB	R.Muthupandi 9786569938
23	960/2021	1. M.Manoj S/o.Muthumohan 2. M.Venkatesh S/o. Meenakshisundram 3. N.Vikki@ Vignesh S/o.Nagaraj 4. R.Sonai@ Sonaimuthu S/o.Ravi 5. Muthu@ Muthukumar S/o.Pandi 6. Karuppu Siva @ Sivabalam S/o. Thiruvarut Selvam	170/ 2021	Anna Nagar P.S	147,148,294(b) 323,427,506(i)I PC Act	AB	S.Arokiya Selva Ramesh 9842675777
24	1001/2021	S.Sharmila, W/o.Shankar	1/202 1	AWPS Madurai Town	294(b) 354 452 506(i) Sec 4 of TNPWH Act & 66A(a) of IT Act	AB	Mathew Moses 9843155481
25	1002/2021	Thirupathi, S/o. Muththaiah	26/ 2021	Appanthirup athi P.S	147, 294(b), 324, 506(i) IPC	AB	S.Rajasekaran 9843092770
26	1003/2021	Sunil S/o. Thangam	20/ 2018	Karuppauran i P.S	294(b), 326, 307 IPC r/w. 34 IPC r/w 4 of TNPWH Act	AB	C.Manikandan 9842178099

27	1004/2021	1. V.Rajeshpandi, S/o. Veluchamy 2. R.Vijayapandi, S/o. Rajendran	64/2021	Teppakulam P.S	294(b), 324, 506(ii) IPC	AB	S.Saravanakumar 9843177247
28	1141/2021	1. Senthilkumar, S/o.Andiyappan, 2. Priya, W/o.Senthilkumar	26/2021	Palamedu	341 294(b) 323 324 and 506(ii) of IPC	AB	S.Rajasekaran
29	1190/2021	Ranjanesh S/o. Mokkaraj	27/2021	Sinthupatti	294(b), 506(ii) of IPC	AB	J.Arun Prasanth
30	1191/2021	Nagarajan S/o Muniyasamy	121/2021	Tallakulam	294(b),324,506 (i) of IPC	AB	S.SundarRajan
31	1192/2021	Selvendran S/o. Chelladurai	3/2020	CCIW Dindigul	408,409, 468,471, 477A r/w 120(B) of IPC	AB	P.S.Nagarajan
32	1194/2021	Mayandi S/o Pounraj	112/2021	Sellur	147,341,294(b) ,323,324, 506(ii) of IPC	AB	M.Ponaravindhu

33	1195/2021	S.Saravanamoorthy @ Ajay S/o. Senthur Pandi	13/20 21	Thirunagar	147,148,294(b) ,324, 506(ii) of IPC and 4 of TNP WH r/w 3 & 4 of TNCEI Act & 83(ii) of JJ Act	AB	B.Chandru
34	1196/2021	P.pandiyarajan S/o. Pandi	48/ 2021	Subramaniy apuram	294(b),448,307 ,323, 506(ii) of IPC and 4 of TNPWH Act	AB	S.Arockiya SelvaRamesh
35	1197/2021	1.Kitcha Ramesh @ Ramesh S/o. Arumugam 2.Shoba, W/o.Ramesh	48/ 2021	Thilagar Thidal	420 of IPC	AB	M.Mohamed Rafi
36	1198/2021	Mani @ Manikandan S/o. Murugan	134/ 2021	Avaniya puram	294(b),323,506 (i) of IPC r/w 4 of TNPWH Act	AB	S.Rajasekaran
37	1199/2021	1)Dileeban @ Dilipkumar S/o. Arul 2) Udhaya @ Uthayakumar S/o. Andhasthu	149/ 2018	Sholavandha n	147,148,294(b) ,387,323,324,5 06(i) of IPC	AB	M.Thiyagarajan

38	1200/2021	1)Marimuthu S/o Muthu 2)Dhanalakshmi W/o. Marimuthu 3) Madhan Vijay S/o. Marimuthu	31/ 2021	Sholavan dan	294(b),323,324 ,506(ii) of IPC	AB	M.Thiyagarajan
39	1201/2021	1)Meenakshi W/o Surangamalai 2)Pandiammal W/o. Sevugamoorthi 3)Dhanapackiam W/o.Malaichami	13/ 2021	Melavalavu	147,294(b),323 ,506(ii) of IPC r/w 4 of TNPWH Act	AB	K.Karuppucham y
40	1202/2021	1)L.Charles S/o. Lourdsamy 2)N.RajeshKannan 3)P.Ramesh 4)P.Velmurugan S/o.Palanisamy	RC.N o.229 2019 A001 5	SPE:CBI:A CB, Madurai	120(B) r/w 420,468, 471,409 of IPC, 13(2) r/w 13(1)(d) of PC Act 1988	AB	A.P.Palanivelraja

PETITION FOR CONDITION RELAXATION

41	1014/2021	Selvam @ Selvarajan, S/o. Samidurai	2059/ 2020	Saptur P.S	294(b), 355, 323 and 506(ii) IPC	M.Kubendiran 9788968201
42	1017/2021	Panjaraja, S/o. Periyandi Thevar	4/ 2021	Kadupatti P.S	4(1-A) of TNP Act	PAT.S. Iyappakathirvel 9976914539
43	1019/2021	M.Manikandan, S/o. Muthupandi	1781/ 2020	Samayanallur P,S	379 IPC	K.Ravindran 8508261910
44	1020/2021	Thangapandi, S/o. Nagulan	1559/ 2020	Mathichiyam P.S	147, 148, 294(b), 323, 324, 506(ii) IPC and 3 (1) of TNPPDL Act	P.Saravanan 7094517517

45	1203/2021	1)Murugaiah S/o. Subbaiah 2)Sridharan S/o. Ponnaiah 3) Rajendrakumar S/o.Thangaraj 4) Ganagasingam S/o.Rajalingam 5) Gowrinathan @ Sanjay S/o.Jeyasankar 6)Sureshkumar S/o. Mani	116/ 2020	Austinpatti	4(1)(b),4(1) (g),4(1)(a),4(1) (A) of TNP Act	O.Chandran
46	1204/2021	1.Duraipandi S/o.Periyakaruppan 2) D.Praksah @ GanaPrakash S/o. Duraipandi 3)Vikki @ Vigneshwaran S/o Veerapathiran	624/ 2020	Kadupatti	294(b),323,324,3 55 and 506(ii) of IPC	R.VijayaGopal
47	1205/2021	1)Muniasamy S/o.Kannan 2) Vasanthakumar S/o.Alagarsami	1346/ 2020	Appanthirupati	147,148,294(b),3 23,324,307 and 506(ii) of IPC	M.Boominathan
48	1206/2021	1)R.Ravi S/o.Raman 2)A.Suresh S/o. Anthonisamy	116/ 2020	Austinpatti	4(1)(b),4(1) (g),4(1)(a) and 4(1)(A) of TNP Act	O.Chandran
49	1207/2021	1)Balaguru S/o. Eswaran 2) Rajathi W/o.Needhiselvam 3)Sundarammal W/o Eswaran	2051/ 2020	Saptur	294(b),323,324,3 36 and 506(i) of IPC and Sec. 4 of TNPWH Act	G.Murugesan
50	1208/2021	1)Bala @ Balasubramaniyan S/o. Velu 2)Marudhu @ Marudhu Pandian S/o.Balasubramaniyan	2647/ 2020	K.Pudur	147,294(b),324 and 506(ii) of IPC	N.Dileeban

51	1209/2021	1)G.ramachandran S/o. Gobalasangmy 2)R.Madhan S/o. G.Ramachandran	2653/ 2020	K.Pudur	120(B), 406 and 420 r/w 34 of IPC	Dr.R.Ramachand ran
52	1210/2021	1)Saravanan S/o Veeranan 2) Menaka D/o Veeranan	06/ 2021	Melavalavu	294(b),323, 506(ii) and 109 IPC	C.Dhanasekaran

PETITION FOR TIME EXTENSION

Sl.No	Cr. M.P.No	Accused Name	Cr.No	Police Station	Sec of Law	Advocate Name
53	1090/2021	Karuppiyah @ Raja, S/o. Chockalingam	688/2020	Melur P.S	379 IPC and Sec 21(5) MMDR Act	C.Sasikumar 9488675095
54	1091/2021	Suresh, S/o. Arumugam	688/2020	Melur P.S	379 IPC and Sec 21(5) MMDR Act	C.Sasikumar 9488675095
55	1211/2021	R.Selvi W/o. Ramesh	20/2020	DCB Madurai	120(B),420,40 6 and 506(i) of IPC	I.Kannan

RETURN OF PROPERTY

56	1026/2021	Selvendran, S/o.Palsamy	1525/2020	T.Kallupatti	PAT.S.IyappaKathirvel 9976914539
57	1027/2021	Selvendran, S/o.Palsamy	1525/2020	T.Kallupatti	PAT.S.IyappaKathirvel 9976914539
58	1028/2021	M.Vinothkumar, S/o.Muniyandi	388/2020	Silaiman	D.Sumathi 9750618365
59	1029/2021	Rengadevi, W/o.Mar nadu	1708/2020	Alanganallur	R.Manoharan 9894344783